

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 4th July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 622/2017, M.A. No. 652/2017 & M.A. No. 799/2017 IN Original Application No. 229/2013	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Ms. Anisha Mathur, Adv. for Applicant in M.A. No. 799/2017
2.	Original Application No. 399/2016 (M.A. No. 817/2017)	Arham Technochem Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
FOR ADMISSION			
3.	Original Application No. 387/2017 (M.A. No. 733/2017 & M.A. No. 814/2017)	Subhash Chand Vs. Union of India & Ors.	Mr. Mukesh K. Verma, Adv. for Applicant
4.	Original Application No. 390/2017	Mahesh Chandra Singhal Vs. Union of India & Anr.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
5.	Original Application No. 415/2017	Taruni Gandhi Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
AFTER NOTICE			
6.	Appeal No. 13/2017	Alliance Envirocare Company Pvt. Ltd. Vs. Chandigarh Pollution Control Committee & Ors.	Mr. Amanpreet Singh Rahi, Adv. for Appellant Mr. Subham Bhalla, Adv. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF

7.	Original Application No. 289/2017 (M.A. No. 766/2017)	Society for Protection of Culture, Heritage, Environment, Tradition and Pollution of National Awareness (CHETNA) Vs. National Capital Territory of Delhi & Ors.	Ms. Divya Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. Krishna Kumar Singh, Adv. for R-5
8.	Original Application No. 347/2017 (M.A. No. 632/2017)	M/s Omar International Pvt. Ltd. Vs. District Magistrate, District Bijnor, U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant
9.	Original Application No. 397/2017	Paramveer Singh Vs. State of Uttar Pradesh & Ors.	Mr. Sanjay Kumar, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWB Mr. Daleep Dhyani, Adv. for R-2 & 3
10.	Original Application No. 383/2017	Dharambir Malik Vs. HDFC Bank & Ors.	Mr. Anupam Raj & Mr. Aman Madan, Advs. for Applicant Mr. Divya Prakash Pande & Mr. Krishna Kumar Singh, Advs. for MoEF
11.	Original Application No. 389/2017 (M.A. No. 734/2017)	Giri Gaurav alias Mujib Naithani Vs. Dev Bhoomi Awas Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for R-3
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 616/2016	Sangam Vihar Residents Welfare Association & Anr. Vs. Ministry of Environment & Forest & Ors.	Mr. Jasvinder Kaur, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-2 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 Mr. Deepayan Mandal, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA
13.	Original Application No. 326/2017 (M.A. No. 584/2017)	Pravin Kumar Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishan Kumar Singh, Adv. for MoEF
14.	Original Application No. 356/2017 (M.A. No. 666/2017 & M.A. No. 819/2017)	Naresh Kumar Jindal & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Mr. Rahul Khurana, Adv. for R-2 to 7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sudhir Mishra, Adv. for R-8 Mr. Krishna Kumar Singh, Adv. for MoEF & CC
15.	Original Application No. 395/2017	Dairy India Private Limited Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Anubhav Anand Aron, Adv. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWB
FOR HEARING			
16.	Execution Application No. 09/2017 (M.A. No. 282/2017) IN O.A. No. 99/2016	Nayan Agrawal Vs. Ghaziabad Nagar Nigam & Anr.	Dr. Nirmal Chopra, Adv. for Applicant Mr. Raman Yadav, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Sudhir Kulshrestha, Adv. Dr. Indra Pratap Singh, Adv. for R-4
17.	Execution Application	K. C. Bhargava & Anr.	Mr. Prafulla K. Behera, Adv. for Applicant

	No. 16/2016 IN O.A. No. 270/2013	Vs. Union of India & Ors.	Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoosha S. Panwar, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 & 5 Mr. A. K. Prasad, Adv. for MoUD Mr. Vishal Prasad, Adv. Mr. Sanjiv Kumar Jha, Adv. for R-6 Mr. Harkesh Meena, Adv. Mr. Sakshi Popli, Adv. for NDMC Ms. Puja Kalra, Adv. for SDMC
18.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv.
19.	Original Application No. 453/2016	Deepak Joshi Vs. State of Uttarakhand & Ors.	Mr. Ravindra S. Garia, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1, 2, 3 & 5 Ms. Filza Moonis, Adv. for R-4 Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. Mr. Balendu Shekhar, Adv. for MCD
20.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. Mr. Dinesh Jindal, LO for DPCC
21.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC
22.	Original Application No. 690/2016 (M.A. No. 618/2017 & M.A. No. 619/2017)	Anil Varma Vs. Union of India & Ors.	Ms. Sunaina Valecha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 & 11 to 13 Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Ravi P Mehrotra, Adv. for UPSIDC
23.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant

		Union of India & Ors.	Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. B. V. Niren, Adv. for R-2 Mr. Amit Anand Tiwari & Mr. Abhinav Raghuvanshi, Advs. for R-3 Mr. Rajkumar, Adv. for CPCB
24.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Ms.Sakshi Popli,Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC
25.	Original Application No. 310/2016	Shivani Constructions Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma,Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
26.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd. Vs. Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant Mr. R. Rakesh Sharma,Adv. for TN & TNPCB Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
27.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
28.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr.Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
29.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms.Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.

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